

### University Grants Commission

\*486. { Shrimati Ila Palchoudhuri:  
Shri A. K. Gopalan:  
Shri Kunhan:  
Shri Narayanankutty Menon:  
Shri Sanganna:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the University Grants Commission have represented to the Government of India for restoration of the cut effected in their allocation as grants-in-aid as a result of shortfall in the Second Five Year Plan resources;

(b) if so, whether the cut has been restored; and

(c) if not, the reasons therefor?

The Minister of Education (Dr. K. L. Shrimall): (a) to (c). The University Grants Commission have requested that additional funds beyond the reduced ceiling be made available as and when necessary. Efforts are being made to find the additional funds.

### Seizure of Indian Currency

\*487. { Shri Vajpayee:  
Dr. Ram Subhag Singh:  
Shri Raghunath Singh:  
Shri Ram Krishan:  
Shri H. N. Makerjee:  
Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in October, 1958, about Rs. 22 lakhs worth of Indian currency notes were seized by the Bombay customs authorities from two motor cars booked to be shipped to certain European ports; and

(b) if so, details of this incident and the action taken thereon?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). Yes, Sir. Indian currency worth Rupees 22½ lakhs was found stuffed inside the hollow steel girders of the chassis of two cars belonging to two foreigners which had been entered for shipment

to Genoa. The currency and the cars have been detained and the case is under adjudication.

### Gandhi Bhawans

\*488. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) the progress made in regard to the setting up of Gandhi Bhawans in different Universities; and

(b) the names of the Universities where they have been established?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). The sketch-plan of the building supplied by the Gandhi Smarak Nidhi is under the examination of the University Grants Commission. After the Commission have approved the pattern, further steps will be taken to establish the Bhawans in the seven Universities (Allahabad, Delhi, Kerala, Nagpur, Punjab, Patna and Rajasthan) which have accepted the scheme in principle.

### Home Board of Inquiry

{ Shri Ram Krishan:  
Shri Barman:  
Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri Tangamani:  
Shri S. M. Banerjee:  
Shri Shree Narayan Das:  
Shri Nagi Eddy:  
Shrimati Parvathi

Krishnan:

Shrimati Ila Palchoudhuri:

\*489. { Shri Supakar:  
Shri Bibhuti Mishra:  
Shri P. K. Deo:  
Shri B. C. Prodhan:  
Sardar Iqbal Singh:  
Shri Subbiah Ambalam:  
Shri Ansar Harvani:  
Shri Vajpayee:  
Shri F. R. Patel:  
Shri K. U. Parmar:  
Shri M. B. Thakore:  
Shri N. E. Munkswamy:

Will the Minister of Home Affairs be pleased to refer to the reply given

to Short Notice Question No. 19 on the 27th September, 1958 and state:

(a) whether the report of the Board of Inquiry appointed under Chairmanship of Mr. Justice Vivian Bose to inquire into the role of certain officials in the investments of the Life Insurance Corporation in the Mundhra concerns, has since been considered by Government;

(b) if so, what are the main findings of the Board;

(c) the action taken or proposed to be taken thereon; and

(d) whether a copy of the report will be laid on the Table?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes.

(b) and (d). A copy of the Report will be placed on the Table of the House after action has been taken on it. Until then it will not be appropriate to state the findings.

(c) Notices have been served on the officers on the basis of the report of the Board, and decision will be taken after receipt of the replies in consultation with the Union Public Service Commission.

#### Jet Engines

\*499. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there is any proposal to establish a research Centre to carry on research for the development of Jet Engines in India;

(b) if so, where this centre will be established;

(c) whether the expenditure to be incurred for this research centre will be borne by the Ministry; and

(d) if so, the total amount set apart for the establishment of this Centre?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). A Gas Turbine Research Centre is initially being set up at the Indian Air Force Maintenance Centre, Kanpur by the Council of Scientific and Industrial Research in collaboration with the Defence Ministry.

(c) The Council of Scientific and Industrial Research will meet the cost of equipment, working expenses and salary of civilian research staff. Administrative assistance and service personnel required by the Centre will be found by the Ministry of Defence.

(d) A sum of Rs. 8 lakhs has been sanctioned by the Council of Scientific and Industrial Research for expenditure during 1958-61.

#### Revision of List of Scheduled Castes and Scheduled Tribes

\*491 { Shri R. C. Majhi:  
Shri Padam Dev:  
Shri Panigrahi:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1415 on the 3rd September, 1958 and state:

(a) whether any more State Governments have sent proposals to revise the list of Scheduled Castes and Scheduled Tribes Orders;

(b) if so, which are those States;

(c) whether the proposals received so far from the State Governments have been examined; and

(d) if so, the result thereof?

The Deputy Minister of Home Affairs (Shrimati Aiva): (a) No, Sir.

(b) Does not arise.

(c) The proposals so far received are still under examination in consultation with the State Governments and the Deputy Registrar General.

(d) Does not arise.